



2026:AHC:40826-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 355 of 1995

Jhable Thakur

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Rajendra Jaiswal
Counsel for Respondent(s)	:	.../Govt. Advocate, G.A.

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE HARVIR SINGH, J.

As per report of C.J.M., Unnao dated 29.08.2025, the sole-appellant has died four years ago.

In view of the above, the appeal is dismissed as abated against the sole-appellant.

Let the lower court record be returned to the trial court forthwith.

February 24, 2026
Rohit

(Harvir Singh,J.) (Siddharth,J.)